

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 2690/2017
MA No. 2836/2017

New Delhi this the 10th day of August, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)

1. Mahesh Kumar Sharma
Aged about 56 years,
S/o Sh. DR Sharma,
R/o 376, TF-3, Niti Khand-I,
Indirapuram, Ghaziabad
2. Rama Nand,
Aged about 58 years,
S/o late Sh. Ram Surat,
R/o H.No.222G, Basharatpur,
East Medical College Road,
Gorakhpur
3. Raju,
Aged about 48 years,
S/o late Sh. Puran Mal,
R/o Flat No. 53, Karuna Vihar,
CGHS Ltd. Plot No.9,
Sector 18-A, Dwarka,
New Delhi-110078
4. Gopi Chand Arora,
Aged about 55 years,
S/o Late Sh. Ram Lal Arora,
R/o D-4, Alaknanda Apptt.,
Rampuri, Suryanagar,
Sahibabad, Ghaziabad
5. Deep Chand Gangual,
Aged about 56 years,
S/o Jhanman Singh,
R/o 311/10, Dakishanpuri Extension,
New Delhi-110062
6. RS Tanwar,
Aged about 45 years,
S/o Sh. Surat Singh,
R/o 44-A, DDA, Maya Kunj,
Mayapuri, New Delhi-110062
7. Mukesh Kumar Gupta,
Aged about 56 years,
S/o Sh. ML Gupta,
R/o 95/8, Shastri Nagar,

Meerut

8. Pavan Kumar Sharma,
Aged about 56 years,
S/o Sh. Ishwar Dutta Sharma,
R/o 397/398, Nirman Nagar,
Shiv Path Kings Road,
Jaipur-302019
9. Mam Chand Sharma,
Aged about 54 years,
S/o Than Chand Sharma,
R/o MCF 02, Kundan Colony,
Ballabgarh, Distt: Faridabad
10. Kanna Ram Meena,
Aged about 46 years,
S/o Sh. Ram Gopal Meena,
R/o Village Akeda Dungar,
Post Akhalpura, VKI<
Jaipur-302013
11. Vipan Kumar Dhawan,
Aged about 58 years,
S/o Roop Lal Dhawan,
R/o E-7/116, Near Mandir
Baba Bhori Wala, Ranjit Pura,
Chheharata, Amritsar
12. Ashok Kumar Singh,
Aged about 62 years,
S/o Sh. Jagdish Narayan Singh,
Durgapur
13. Sanjeev Kumar Gupta,
Aged about 58 years,
S/o Sh. Brij Mohan Gupta,
R/o D-73, Arya Nagar,
IP Extension, Patpadganj,
Delhi-110092
14. V. Premalatha,
Aged about 53 years,
W/o Sh. K. Veeresh,
R/o H.No. 13-6-429/8
Kanakadurga Colony,
Karwan, Hyderabad-500006
15. Prakash Chand Chauhan,
Aged about 52 years,
S/o Jai Ram,
R/o Thakur Newas, RAvensdale,
Chotta Simla, HP
16. Mukesh Kumar Jain,
Aged 53 years,
S/o Sh. Mannalal Jain,

R/o Hiran Magri,
Sector-12, Udaipur

17. Kanchan D. Pathak,
Aged about 57 years,
W/o Bihari Lal Goswami,
R/o P 47A, CIT Road Scheme-52,
Kolkata-700014
18. Rakesh Kumar Verma,
Aged about 52 years,
S/o Sh. Om Prakash
19. Mukul D. Patgaonkar,
Aged about 56 years,
S/o Sh. Dattatray Patgaonka,
R/o Flat No. 9, Radha Krishna Heights,
1435, Sadashiv Peth, Pune-411030
20. Ranjan Khare,
Aged about 53 years,
S/o late HC Khare,
R/o 2/56, Vishesh Khand,
Gomti Nagar, Lucknow

- Applicants

(By Advocate: Mr. S.K. Khanna)

Versus

The Central Provident Fund Commissioner,
EPF Organization (under Ministry of Labour & Employment)
Bhavishya Nidhi Bhavan,
14, Khikaji Cama Place,
New Delhi-110066

- Respondent

(By Advocate: Mr. N.K. Aggarwal)

O R D E R (Oral)

Justice Permod Kohli:

MA for joining together is allowed for the reasons stated therein. Notice. Mr. N.K. Aggarwal, learned counsel, accepts notice for respondent.

2. Keeping in view the nature of relief claimed and the facts of the case, this OA is being disposed of at the admission stage itself without commenting on the merits.

3. The dispute in the present case relates to the seniority of the Assistant Provident Fund Commissioners in the respondent organization. A provisional seniority list was notified vide Office Memorandum dated 11.08.2016. Vide para 8 of the aforesaid provisional seniority list, objections were invited from the concerned persons within 30 days. The applicants have filed a representation dated 05.09.2016 (Annexure A/6). The grievance of the applicants is that despite filing of objections, no decision has been taken thereon. It is, however, admitted by the learned counsel for the applicants that the seniority list has not been finalized till date.

4. In view of the above circumstances, this OA is disposed of with a direction to the respondent to finalize the seniority list by taking into consideration the objections preferred by the applicants as referred to above and all other objections to the draft seniority list, within a period of four months from the date of receipt of copy of this order.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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